

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 378/2017  
in  
O.A. No.3017/2016

New Delhi, this the 12<sup>th</sup> day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Ajay Kumar,  
S/o Sh. Ramhari,  
(Roll No. 69002797)  
R/o B-Block 2/24,  
Street No.2, Delhi-110042.
  
2. Md. Tarique Anwer,  
S/o Md. Taiyab Hussain,  
(Roll No. 69003707)  
Aged about 29 years,  
R/o A-198, J.J.Colony,  
Khanpur, New Delhi-110062.
  
3. Ravi Kumar,  
S/o Sh. Nand Kumar Gupta,  
(Roll No. 69002275)  
Aged about 29 years,  
R/o P-2/670, Sultan Puri,  
New Delhi-110086.

...Applicants

(By Advocate: Shri Ajesh Luthra )

Versus

1. Dr. M.M.Kutty,  
Chief Secretary,  
The Govt. of NCT of Delhi,  
Delhi Secretariat,  
Players Building,  
New Delhi.
  
2. Sh. Rajesh Arora  
Secretary,  
Delhi Subordinate Service Selection Board,  
Govt. of NCT of Delhi, FC-18,  
Institutional Area, Karkardooma,  
Delhi-110092.

3. Smt. Saumya Gupta,  
Secretary,  
Directorate of Education,  
Old Sectt. Govt. of NCT of Delhi,  
Delhi-110054.

...Respondents

(By Advocate: Ms.Sangita Rai )

**ORDER (ORAL)**

**By Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard the learned counsel for the parties and perused the compliance affidavit filed by the alleged contemnors. In view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged.

( Nita Chowdhury )  
Member (A)

( Raj Vir Sharma )  
Member (J)

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